NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 225/16

PETITION NUMBER

TP 231/17

NAME OF THE PETITIONER (S) :

HEWLETT PACKARD(INDIA) SOFTWRE OPERATION PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

C k Nandakumar & Advocates - Peditioner

7259299907

Counsel for Petitioner Company is present. He has filed 2 sets of copies today. This is a case transferred from the Hon'ble High Court of Karnataka at Bangalore. Notices to be issued to the authorities contemplated under Section 230(5) of the Companies Act, 2013.

Registry to issue notices to the authorities concerned.

Posted to 30.03.2017.

MEMBER (J)

MEMBER (T